

11.3.02 Hon. Mr. Justice R.R.K. Privedi, VC
Hon. Mr. S. Dayal, A.M.

Sri C.P. Aggarwal learned Counsel
for the respondents has submitted that this
application may be dismissed as not
pressed.

The review application is accordingly
dismissed as not pressed. No order as to
costs.



A.M.



VC

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